

(c) The settlement of claims is delayed for the following reasons:—

- (i) Claim forms/Discharge forms awaited from claimants.
- (ii) Proof of title awaited from claimants.
- (iii) Age proof awaited.
- (iv) Claims investigation to be completed.
- (v) Replies to enquiries by the offices from doctors, hospitals, etc. awaited.

(d) In the recent past the LIC has taken the following steps to bring down the outstanding claims:—

- (i) The powers of officers-in-charge to waive evidence of title have been raised from Rs. 10,000 to Rs. 50,000.
- (ii) A cell has been set up in the Central Office to maintain continuous check over the operations of the subordinate offices towards claim settlements.
- (iii) The Indian Institute of Management at Ahmedabad has been asked to study and report how the claim settlement can be further expedited.
- (iv) With effect from 1st January, 1975 a "Satisfy Our Policyholders" Drive has been launched and personalised service to claimants has been intensified.

Export of Sugar

*880. SHRI ARVIND M. PATEL:
SHRI D. P. JADEJA:

Will the Minister of COMMERCE be pleased to state:

(a) the total quantity of sugar exported during the last three years, year-wise;

(b) the names of the countries to whom exported with quantity thereof and at what rate per ton; and

(c) the foreign exchange earned?

THE MINISTER OF COMMERCE (PROF. D. P. CHATTOPADHYA-YA): (a) The total quantity of sugar exported during 1972, 1973 and 1974-75 was 0.99 lakh tonnes, 2.49 lakh tonnes and 6.97 lakh tonnes respectively.

(b) As most of the sales were on F.O.B. basis, it is difficult to give details of destinations.

It would not be in the public interest to disclose the rate per tonne.

(c) The foreign exchange earned during the last three years is as follows:—

	(Rs. crores)
1972-73	12.52
1973-74	42.21
1974-75	343.06

Creation and Filling up of Posts in I.T.D.C.

*861. SHRI SARJOO PANDEY:
Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether India Tourism Development Corporation is resorting to creation and filling up of various vacant posts in spite of Government directives for complete ban on direct recruitment in view of the economic crisis of the country;

(b) if so, what are the posts which have been created and filled up since the instructions regarding ban were issued; and

(c) whether Cabinet's approval was sought for before resorting to direct recruitment from the open market?

THE MINISTER OF STATE IN
THE MINISTRY OF TOURISM AND